

**PUBLIC NOTICE**

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATHANKOT**

Applications are invited for the post of **Drivers (02) on Adhoc basis** for a **period of six months or till the regular appointment is made by the Hon'ble High Court, whichever is earlier.** The applications should be filled on the proforma given below, complete in all respects, along with attested copies of relevant testimonials i.e. proof of qualifications, copy of Driving License and two recent passport size photographs (out of which one should be pasted on the right upper side of the application). The last date for submission of application form is **10.03.2021 till 05:00 p.m.**

Sr.no.	Post	No. of Posts	Pay	Qualification	Age
1.	Driver (Ad-hoc basis)	02 (01 Genl. 01 SC)	Consolidated salary as per Punjab Govt. letter No. 7/204/2012-4FP1 / 66 dated 15.01.2015 & 7/204/2012-4FPI/1049 dated 21.12.2015 subject to increase or decrease on account of revision of DC rates.	1. Middle pass with Punjabi/Hindi as one of the subject. 2. He / she should possess a valid license of L.T.V. 3. He / She should not have been convicted of any offence for negligent driving and should have a minimum of two year experience of driving of car.	18 to 37 years as on 01.01.2021 with the relaxation in age to the reserved categories as per rules.

**PROFORMA**

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATHANKOT**

**APPLICATION FOR THE POST OF DRIVER (ADHOC BASIS)**

1. Name (In Block letters) : \_\_\_\_\_
2. Father's/Husband Name : \_\_\_\_\_
3. Permanent Address : \_\_\_\_\_
4. Date of Birth : \_\_\_\_\_
5. Qualification : \_\_\_\_\_
6. Nationality : \_\_\_\_\_
7. Category : \_\_\_\_\_

Recent Passport  
size photograph

8. Detail of LTV Driving License : \_\_\_\_\_  
(i) Driving License No. : \_\_\_\_\_  
(ii) Date of issuance. : \_\_\_\_\_  
(iii) Valid upto : \_\_\_\_\_  
(iv) Name of the issuing authority : \_\_\_\_\_  
9. Experience of Car Driving : \_\_\_\_\_  
10. Special aptitude, if any : \_\_\_\_\_  
11. List of documents attached : \_\_\_\_\_  
12. Telephone/Mobile No. : \_\_\_\_\_

Signature of the applicant.

**Note :**

1. The **Interview/Driving test** for the posts of Driver (Adhoc basis) will be conducted on **15.03.2021**.
2. All the candidates must bring the original testimonials with them, at the time of Interview/Driving test. No T.A/D.A. will be paid to the candidates for this purpose.
3. The candidate should reach in the office of the undersigned at 10:00 a.m. on the date of Interview/Driving Test.
4. The incomplete application and **those received after 05.00 PM of due date i.e. 10.03.2021** shall be rejected without assigning any reason. This office will not be responsible for any postal delay or wrong delivery, whatsoever.
5. Before applying to the above said posts, candidate should ensure that he /she fulfills eligibility criteria. This office shall reject the applications not fulfilling the requisite criteria at any stage of recruitment and if erroneously appointed such candidate shall be removed from service.
6. The reservation of vacancies is as per the policy of Punjab Government. If no suitable candidate from the reserved category is found available, the post of reserved category will be offered to the candidates of General Category.
7. Number of above said posts, may be increased or decreased. **In case of CANCELLATION /POSTPONEMENT of Interview/Driving test** due to administrative reasons, this office shall not be responsible. However, notice in this regard will be notified on official website of this office i.e. <https://districts.ecourts.gov.in/Pathankot> or <https://districts.ecourts.gov.in/india/punjab/pathankot/recruit>
8. All candidates must mention their contact numbers and email IDs in their applications.

Dated: 25.02.2021

District & Sessions Judge,  
Pathankot.

Endst. No 658

/Dated, Pathankot the 25/02/2021

Copy forwarded to:-

1. The Registrar General, Hon'ble Punjab & Haryana High Court, Chandigarh w.r.t. letter No. 4050/E.II/VII.B.4(Pb.)9-E dated 18.02.2021 for information, please.
2. All the District & Sessions Judges in the State of Punjab (**through E-mail**) with the request to obtain and send the applications along with service record of retrenched/surplus officials, if any, to this office on or before **10.03.2021**.
3. All the Judicial Officers in this Sessions Division with the direction to get displayed this public notice on the Notice Boards of their respective Courts.
4. The District Employment Generation and Training Officer, Employment Exchange, Pathankot for information and with the request to send the names of eligible candidates to this office till **10.03.2021** upto **05.00 p.m.**
5. The Manager, Daily Charhdikala, Patiala, with the direction to publish this Recruitment Notice in the newspaper and send the bill alongwith copy of the advertisement to this office for payment.
6. System Officer / System Assistant of this office to upload the copy of this Public Notice on the official website of this Sessions Division. Daftri of this office with the direction to display this notice on the notice board of this Court.

  
District & Sessions Judge,  
Pathankot.